

ANNUAL PROPERTY RETURN, FOR THE YEAR 2013.

Immovable property inherited by me or owned or acquired by me or held by me on lease or mortgage either in my own name or in the name of any member of my family or in the name of any other person. Further, movable property owned by me and family members.

Name of owner.	Movable property.	Value of movable property.	Immovable property.
Self.	I have filed annual property return in the year 2012 when I was posted as Civil Judge(Sr.Divn.)-cum-JMIC-I, Kangra. The said property return has been submitted to the office of the Ld.District and Sessions Judge,Kangra, at Dharamshala, for uploading the same on website. The said property return filed in the year 2012, may be treated my annual property return for the year 2013.		

(Aparna Sharma)
Civil Judge(Sr.Divn.)-cum-
Chamba,HP.